(d) the misuse that took place in each State, so far, during the Eleventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (d) The Government is providing fiscal subsidy of `0.82 per litre on PDS Kerosene and `22.58 per cylinder on Domestic LPG under the "PDS Kerosene and Domestic LPG Subsidy Scheme, 2002" only to the Public Sector Oil Marketing Companies (OMCs) namely, Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL). In addition to the fiscal subsidy, the OMCs are being partly compensated by the Government for the under-recoveries on the sale of Petrol (upto 25.6.2010), Diesel, PDS Kerosene and Domestic LPG through a Burden Sharing Mechanism. No subsidy/compensation is being disbursed to the State Governments.

The details of total subsidy including oil bonds/cash assistance on petroleum products namely Petrol (upto 25.6.2010), Diesel, PDS Kerosene, Domestic LPG and Natural Gas from 2007-08 to 2010-11 are given below:—

(`crore)

		2227 22		2222	
		2007-08	2008-09	2009-10	2010-11
(1)	Fiscal subsidy under 'PDS Kerosene and Domestic LPG Subsidy Scheme, 2002'	2,641	2,688	2,770	2,904
(2)	Under-recovery compensation*	77,123	1,03,292	46,051	78,190
(3)	Natural Gas subsidy for North East	151	142	159	445
(4)	TOTAL SUBSIDY (L)+(2)+(3):	79,915	1,06,122	48,980	81,539

^{*}The under-recovery is shared by the Government and Public Sector Oil Companies under burden sharing mechanism.

Note — Under-recovery compensated on Petrol upto 25.6.2010 only.

Delay in laying PNG lines in Indirapuram, Uttar Pradesh

2296. DR. JANARDHAN WAGHMARE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether a large number of residents of Indirapuram, Uttar Pradesh (NCR) have applied for new domestic PNG connections which is pending with the Indraprastha Gas Limited (IGL) since the last several months;
 - (b) if so, the details thereof;

(c) whether any responsibility has been fixed on the part of the officials of the IGL who are deliberately keeping the cases of installations of new domestic PNG connection at Indirapuram, Uttar Pradesh (U.P.) pending; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) to (d) Indraprastha Gas Limited (IGL) has been laying infrastructure of underground piped natural gas (PNG) pipelines in Indirapuram, Ghaziabad in a phased manner. Registrations for PNG connections have been invited from residents of the area accordingly in a phased manner. Pipeline infrastructure has been substantively completed in units in Indirapuram area. IGL has so far received around 11000 registrations from interested residents and connections have been provided in approximately 8125 houses till November 30, 2011. The pending 2875 connections are expected to be completed in next three months period subject to technical feasibility of individual households who have applied for PNG connections, availability of digging permissions where ever required and availability of access to customer premises. A dedicated team of IGL has been deployed in Indirapuram, Ghaziabad for completion of PNG project.

Corruption in allocating petrol pumps to martyrs

†2297. SHRI RASHEED MASOOD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of gas agencies and petrol pump stations allocated in the names of martyrs where some army officers and the officials of petrol companies have indulged in corruption; and
 - (b) what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Public sector oil marketing companies (OMCs) i.e. Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have not come across any allotment of Retail Outlet (RO) dealerships/Liquefied Petroleum Gas (LPG) distributorships in the name of martyrs, where any army officers and the officials of OMCs have indulged in corruption.

Shortage of LPG in Rohru-Chirgaon, Shimla district (Himachal Pradesh)

†2298. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there is acute shortage of LPG in Rohru-Chirgaon

†Original notice of the question was received in Hindi.